

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4993
ANSWERED ON:25.04.2013
CONSTRUCTION OF ROADS UNDER PMGSY
Pradhan Shri Nityananda

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has proposed to award construction of roads work under Pradhan Mantri Gram Sadak Yojana (PMGSY) projects to private parties in the nexal affected areas in the country;
- (b) if so, the details thereof;
- (c) the progress of road connectivity in the said areas in Odisha State under the above project; and
- (d) the details of funds sanctioned and utilised under the above project to the States including Odisha during the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) & (b): As per programme guidelines, the projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) are executed by the State Governments through their agencies i.e. SRRDA (State Rural Roads Development Agency). These agencies award the contracts to the private contractors/parties for execution of sanctioned works. It was observed that the level of implementation of road works under PMGSY in 82 Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission) under Integrated Action Plan (IAP) had been below National level. In order to supplement to the contracting capacity of the States in IAP districts, the Ministry has taken following decisions recently:

(i) States can move proposals for engagement of State or Central Public Sector Units (PSUs) having experience of road construction to entrust the task, for which Government of India can consider to pay agency fee. (ii) In case of roads passing partly or completely through forest areas, the same may be got constructed through the Forest Department.

(c): In 18 IAP districts of the State of Odisha, the projects for construction of 27,632 Kms of roads for connecting 7,738 eligible unconnected habitations have been cleared by the Ministry. As reported by the State, the connectivity has been provided to 4,340 habitations by constructing 15,805 kms of roads.

(d): The value of works sanctioned in the 82 IAP districts including the IAP districts of the State of Odisha and expenditure incurred by the States is enclosed as per Annexure.